

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2253
ANSWERED ON:22.08.2013
CONSTRUCTION WORK CARRIED OUT UNDER PMGSY
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the various central/state agencies through which the construction work of roads is being carried out in several states including Bihar under Pradhan Mantri Gram SadakYojana (PMGSY);
- (b) whether the Government has enquired from the State Governments regarding slow pace of rural development works and their not being carried out according to the norms in India as compared to the rural development works of other countries; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) : Rural road is a State subject and PradhanMantri Gram SadakYojana (PMGSY) is an onetime special Central intervention for creation of rural infrastructure by way of construction of roads in rural area of the country which is implemented by the State Rural Road Development Agencies through their Executing Agencies like Public Works Department / Rural Engineering Service / Organisation / Rural Works Department etc. in the States. In order to enhance the capacity of the States to implement the programme, the Ministry has signed tri-partite agreements with Central Agencies and the State Governments in following States:

(i) Bihar: M/s IRCON International Limited, M/s National Buildings Construction Corporation Limited, M/s National Projects Construction Corporation Limited, M/s National Hydro-electric Power Corporation Limited and Central Public Works Department. No further works have been sanctioned to these agencies since year 2009 onwards.

(ii) Jharkhand: M/s IRCON International Limited, M/s National Buildings Construction Corporation Limited, M/s National Projects Construction Corporation Limited and M/s Hindustan Steelworks Construction Limited.

(iii) Tripura: M/s National Buildings Construction Corporation Limited and M/s Hindustan Steelworks Construction Limited

(b) & (c): The Ministry of Rural Development conducts regular Regional Reviews to monitor the progress of work. The works under PMGSY are being carried out as per the Programme Guidelines norms and Rural Roads Specifications prepared by Indian Road Congress (IRC) which are based on the best practices inside and outside the country in the road sector. During the reviews it has been noticed that States have faced constraints in execution of PMGSY scheme and some of them are as under:

(i) Limited institutional and contracting capacity. (ii) Non availability of sufficient qualified technical personnel. (iii) Limited working seasons and adverse climatic conditions. (iv) Non availability of land and forest clearance of the land falling in forest areas. (v) Law and order problem in some parts of the country.